	/F	iling under clause (d	ca) of sub-regulation		the IBBI (Insolvence	Resolution Process	for Corporate Perso	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	1089	8050243188	997	521450379	70.73	0	7337472119	191320690	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	165392081	1	161022119	21.84	0	4369962	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	1	1237879	1	0	0.00	0	0	1237879	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	4554471069	4	32317113	4.38	0	0	4522153956	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	11	62651657	11	22468313	3.05	0	0	40183344	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
	Total	1106	12833995874	1014	737257924	100.00	0	7341842081	4754895869	